

**FORM A
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
AFRICAN DAISY REALTY PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	AFRICAN DAISY REALTY PRIVATE LIMITED
2. Date of incorporation of corporate debtor	26/09/2008
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai, Maharashtra
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102MH2008PTC187115
5. Address of the registered office and principal office (if any) of corporate debtor	C-801, Sarovar Darshan Tower, Opp TMC Head Office, Panchpakhadi, Thane West, Maharashtra, India, 400602.
6. Insolvency commencement date in respect of corporate debtor	Order dated - 24-01-2024 Order Received on - 29 - 01-2024
7. Estimated date of closure of insolvency resolution process	22-07-2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Dilip Vasudeo Gupta Registration No.: IBBI/IPA-002/IP-N00765/2019-2020/12484
9. Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Dilip Vasudeo Gupta Add.: No 8, Ellora CHS Ltd, Behind Abhyudaya Bank Ltd, Daftary Road, Malad East, Mumbai - 400097, MH Email: ipdilipgupta@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Dilip Vasudeo Gupta Add.:No 8, Ellora CHS Ltd, Behind Abhyudaya Bank Ltd, Daftary Road, Malad East, Mumbai - 400097, MH Email : ipdilipgupta@gmail.com
11. Last date for submission of claims	12-02-2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): No classes identified as yet.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	No classes identified as yet.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://www.ibbi.gov.in/home/downloads Physical Address: as mentioend in Point no 10. b. No classes identified as yet.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **AFRICAN DAISY REALTY PRIVATE LIMITED** vide order dated **24th January, 2024**.

The creditors of **AFRICAN DAISY REALTY PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **12th February, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Dilip Vasudeo Gupta
Registration No.: IBBI/IPA-002/IP-N00765/2019-2020/12484

Date and Place : 31th January, 2024, Thane


DILIP GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00765/2019-2020/12484

FORM A	
PUBLIC ANNOUNCEMENT	
<i>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i>	
FOR THE ATTENTION OF THE CREDITORS OF AFRICAN DAISY REALTY PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	AFRICAN DAISY REALTY PRIVATE LIMITED
2. Date of incorporation of corporate debtor	26/09/2008
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai, Maharashtra
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102MH2008PTC187115
5. Address of the registered office and principal office (if any) of corporate debtor	C-801, Sarovar Darshan Tower, Opp TMC Head Office, Panchpekhadi, Thane West, Maharashtra, India, 400602.
6. Insolvency commencement date in respect of corporate debtor	Order dated - 24-01-2024 Order Received on - 29 - 01-2024
7. Estimated date of closure of insolvency resolution process	22-07-2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Dilip Vasudeo Gupta Registration No.: IBBI/PA-002/IP-N00765/2019-2020/12484
9. Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Dilip Vasudeo Gupta Add: No 8, Elora CHS Ltd, Behind Abhyudaya Bank Ltd, Dattary Road, Malad East, Mumbai - 400097, MH Email: ipdilipgupta@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Dilip Vasudeo Gupta Add: No 8, Elora CHS Ltd, Behind Abhyudaya Bank Ltd, Dattary Road, Malad East, Mumbai - 400097, MH Email: ipdilipgupta@gmail.com
11. Last date for submission of claims	12-02-2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 23, ascertained by the interim resolution professional	Name the class(es): No classes identified as yet.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	No classes identified as yet.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://www.ibbi.gov.in/home/downloads Physical Address: as mentioned in Point no 10. b. No classes identified as yet.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **AFRICAN DAISY REALTY PRIVATE LIMITED** vide order dated **24th January, 2024**.

The creditors of **AFRICAN DAISY REALTY PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **12th February, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Dilip Vasudeo Gupta
Registration No.: IBBI/PA-002/IP-N00765/2019-2020/12484
Date and Place : 31th January, 2024, Thane

फॉर्म ए जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यक्तीकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अन्वये)

आफ्रिकन डेझी रियल्टी प्रायव्हेट लिमिटेडच्या धनकोंचे लक्ष वेधण्याकरिता

संबंधित तपशील

१.	कॉर्पोरेट कर्जदाराचे नाव	आफ्रिकन डेझी रियल्टी प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट कर्जदाराच्या स्थापनेचा दिनांक	२६.०९.२००८
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक - मुंबई, महाराष्ट्र
४.	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्र./मर्यादित दायित्व ओळख क्र.	U70102MH2008PTC187115
५.	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा पत्ता, जर असल्यास	सी-८०१, सरोवर दर्शन टॉवर, टीएमसी मुख्य कार्यालयासमोर, पांचपाखाडी, ठाणे पश्चिम, महाराष्ट्र, भारत, ४००६०२.
६.	कॉर्पोरेट कर्जदाराच्या संदर्भात दिवाळखोरी सुरु होण्याचा दिनांक	आदेश दिनांक: २४.०१.२०२४ आदेश प्राप्त दिनांक: २९.०१.२०२४
७.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा अंदाजित दिनांक	२२.०७.२०२४
८.	अंतरिम ठराव व्यावसायिक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	श्री. दिलिप वासुदेव गुप्ता नोंदणी क्र.: IBBI/PA-002/IP-N00765/2019-2020/12484
९.	मंडळकडे नोंदणीकृत असल्यानुसार, अंतरिम ठराव व्यावसायिकाचा पत्ता आणि ईमेल	श्री. दिलिप वासुदेव गुप्ता पत्ता: क्र.८, एलोरा सीएचएस लि., अभ्युदय बँक लि.च्या मागे, दफ्तरी रोड, मालाड पूर्व, मुंबई - ४०००९७, म्हा. ईमेल : ipdilipgupta@gmail.com
१०.	अंतरिम ठराव व्यावसायिकासोबत पत्रव्यवहारकरिता वापरावयाचा पत्ता आणि ईमेल	श्री. दिलिप वासुदेव गुप्ता पत्ता: क्र.८, एलोरा सीएचएस लि., अभ्युदय बँक लि.च्या मागे, दफ्तरी रोड, मालाड पूर्व, मुंबई - ४०००९७, म्हा. ईमेल : ipdilipgupta@gmail.com
११.	दावे सादर करण्याचा अंतिम दिनांक	१२.०२.२०२४
१२.	अंतरिम ठराव व्यावसायिकाद्वारे निश्चित केलेल्यानुसार, कलम २१ च्या उपकलम (६ए) च्या खंड (ब) अन्वये कर्जदाराचे वर्ग, जर असल्यास.	वर्गाचे नाव: अद्याप कोणतेही वर्ग ठरविण्यात आलेले नाहीत.
१३.	वर्गामधील धनकोंचे प्राधिकृत प्रतिनिधी म्हणून काम करण्याकरिता ठरविण्यात आलेल्या दिवाळखोरी व्यावसायिकांची नावे (प्रत्येक वर्गातील तीन नावे)	अद्याप कोणतेही वर्ग ठरविण्यात आलेले नाहीत.
१४.	(अ) संबंधित अर्ज आणि (ब) अधिकृत प्रतिनिधीचा तपशील उपलब्ध असेल:	अ. वेब लिंक: https://www.ibbi.gov.in/home/downloads भौतिक पत्ता: मुद्दा १० मध्ये दिल्यानुसार आणि ब) अद्याप कोणतेही वर्ग ठरविण्यात आलेले नाहीत.

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण यांनी दि. २४ जानेवारी, २०२४ रोजी आफ्रिकन डेझी रियल्टी प्रायव्हेट लिमिटेडची कॉर्पोरेट दिवाळखोरी ठराव प्रक्रिया सुरु करण्याचे आदेश दिले.

आफ्रिकन डेझी रियल्टी प्रायव्हेट लिमिटेडच्या धनकोंना याद्वारे त्यांचे दावे पुराव्यासह दि. १२ फेब्रुवारी, २०२४ रोजी किंवा त्यापूर्वी अंतरिम ठराव व्यावसायिक यांच्याकडे नोंद क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुराव्यासहित दावे फक्त हलकेद्वारे पद्धतीने सादर करावे. इतर सर्व

धनको त्यांचे दाव्याबाबतचे पुराचे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.
नोंद क्र. १२ समोर नमूद केल्यानुसार वर्गाशी संबंधित वित्तीय कर्जदाराने, फॉर्म सीएमधील वर्गाचे (वर्ग नमूद करावा) अधिकृत प्रतिनिधी म्हणून काम पाहण्याकरिता नोंद क्र. १३ समोर नमूद तीन दिवाळखोरी व्यावसायिकांमधून अधिकृत प्रतिनिधी म्हणून त्यांची परसंती नमूद करावी.
दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठेठावण्यात येईल.
अंतरिम ठराव व्यावसायिकाचे नाव आणि स्वाक्षरी: दिलिप वासुदेव गुप्ता
नोंदणी क्र.: IBBI/IPA-002/IP-N00765/2019-2020/12484
दिनांक आणि ठिकाण: ३१ जानेवारी, २०२४, ठाणे



Mumbai Edition

Jan 31, 2024 Page No. 7